**3rd MM NATIONAL MOOT COURT COMPETITION, 2019**

Moot Court Competition is a form of an oral proceeding similar to that of a court proceeding practiced to see that how efficient a student is in fighting an argument based on law. The objective of the Moot Court Competition is to develop the academic and advocacy excellence among students and inculcating the spirit of leadership and teamwork, leading to academic and professional excellence. In this competition a proper court scenario is created where the students act like the Councilors (Advocates) presenting each side (Plaintiff and Defendant) on the basis of evidences and substantive questions of law argue with each other to prove their point in front of the judge who in the end will give his judgment in the same regard and will also declare the winner who has performed the best.

Department of Law, Maharishi Markandeshwar (Deemed to be) University, Mullana-Ambala organizes **3rd MM NATIONAL MOOT COURT COMPETITION-2019, from OCTOBER 17-19, 2019.**

|  |  |  |  |  |
| --- | --- | --- | --- | --- |
| **First Prize**  **Best Team** | **Second Prize**  **Runners Up:** | **Best Mooter** | **Best Researcher** | **Best Memorial** |
| Rs. 15,000/- | Rs. 10,000/- | Rs.2,000/- | Rs.2,000/- | Rs 2,000/- |

**RULES AND REGULATION:**

* **Dress Code**: The participants shall adhere to following dress code when present in any court room during the Competition.

1. **Ladies:** White salwar and kurta or white shirt and black trousers along with black coat and black shoes.
2. **Gentlemen**: White shirt, black trousers and black tie along with black coat and black shoes.

**Note**: The participating teams shall also adhere to the above mentioned dress code while attending the inaugural and valedictory ceremonies of the Competition.

* **Language**: The language of the Competition shall be English.

**ELIGIBILITY AND TEAM COMPOSITION:**

* **Eligibility**: The Competition shall be open to students who are –

1. Pursuing an integrated 5 year LL.B. programme in India or
2. Pursuing a 3 year LL.B. programme in India.

* **Team Composition:** Each team shall consist of minimum of two members and maximum of three members.

In the event where a team consists of three members then –

Such team shall designate two of its members as speakers and one as researcher at the time of registration itself.

Only one team can register from the same institute. If more than one team attempt to register, the team applying first will be registered.

**REGISTRATION**

**Date of Registration**: All the participating institutions have to confirm participation by sending scanned copy of duly filled registration form along with travelling and payment details to [smcs.mmu@gmail.com](mailto:smcs.mmu@gmail.com) on or before September 28, 2019 by 11:59 P.M.

**PAYMENT DETAILS**

Registration fees must be remitted online as per the details mentioned below.

|  |  |
| --- | --- |
| **Fees** | **INR 5,000 (Indian Rupees Five Thousand)** |
| **Bank** | **Oriental Bank of Commerce** |
| **Branch Detail** | **MMET Mullana** |
| **Beneficiary Name** | **Department of Law, M M(Deemed to be Univesity) Mullana-Ambala** |
| **A/c no. of beneficiary** | **51822151009008** |
| **IFSC Code** | **ORBC0105182** |

**MEMORIALS:**

* **Memorials to be prepared from Both Sides:** Each team must prepare memorials for both sides.
* **Submission of Soft Copy of Memorials:**

The soft copies of the memorial from each side should reach the Organizers on [smcs.mmu@gmail.com](mailto:smcs.mmu@gmail.com)in either .pdf or .doc or .docx format latest by **October 07, 2019** before **11.59 P.M.**

* **Submission of Hard Copy of Memorials:**

One copy of the memorial from each side along with the registration and travelling form should reach the Organizers on the below mentioned address by **October 10, 2019.**(Only through speed post) –

**To**

**The Coordinator**

**Student Moot Court Society**

**Department of law**

**Maharishi Markandeshwar (Deemed to be University)**

**Mullana, Ambala**

**(Haryana)Pin Code 133207**

**ORAL ROUNDS :**

**Timings for the Oral Pleadings:**

1. **For preliminary, Quarter-Finals:**

* Each team is allotted a total of 20 minutes to present their oral arguments;
* The timing can be divided between both the speakers according to the wish of the team subject to a maximum of 12 minutes and minimum of 8 minutes per speaker;
* The time division has to be informed to the Court Master before the beginning of the oral arguments.
* A maximum of 5 minutes may be reserved for rebuttal or sur-rebuttal which shall be at the discretion of the judges which shall be inclusive of the above time limits.
* The allotment of extra time shall be at the discretion of the judges.

1. **Semi-Final & Final Rounds:**

* Each team is allotted a total of 25 minutes to present their oral arguments.
* The timing can be divided between both the speakers according to the wishes of the team subject to a maximum of 15 minutes and minimum of 10 minutes per speaker.
* The time division has to be informed to the Court Master before the beginning of the oral arguments.
* A maximum of 5 minutes may be reserved for rebuttal or sur-rebuttal which shall be given at the discretion of the judges which shall be inclusive of the above time limits.
* The allotment of extra time shall be at the discretion of the judges.

**Judging Criteria for Memorials:**

|  |  |  |
| --- | --- | --- |
| **SR. NO.** | **MARKING CRITERIA** | **MARKS ALLOTTED** |
| 1. | Evidence of Original Thought | 20 |
| 2. | Knowledge of Law and Facts | 20 |
| 3. | Proper and Articulate Analysis | 20 |
| 4. | Structure, Language & Grammar | 15 |
| 5. | Extent and Use of Research | 15 |
| 6. | Correct format and citation | 10 |
|  | **TOTAL MARKS** | **100** |

**Judging Criteria for the Oral Rounds:**

|  |  |  |
| --- | --- | --- |
| SR.NO | MARKING CRITERIA | MARKS ALLOTTED |
| 1. | Knowledge and Application of Law& Facts | 20 |
| 2. | Ingenuity and Ability to answer questions | 20 |
| 3. | Style, Poise, Courtesy, Demeanour | 20 |
| 4. | Organisation and Flow of Arguments | 20 |
| 5. | Reference to Memorials | 20 |
|  | TOTAL MARKS | 100 |

**LIST OF IMPORTANT DATES**

|  |  |
| --- | --- |
| **EVENT** | **DATE** |
| Notification of the Competition and Release of the Moot Proposition | August 03, 2019 |
| Last Date of Submission of Soft Copy of Registration Form | September 28, 2019 by 11:59 P.M. |
| Last Date for Seeking Clarifications | September 28, 2019 |
| Last Date of Submission of Soft Copy of Memorials | October 7, 2019 by 11:59 P.M. |
| Last Date of Submission of Hard Copy of Memorials, Registration and Travel Form | October 10, 2019 |
| Formal Registration | October 17, 2019 |
| Draw of Lots and Exchange of Memorials | October 17, 2019 |
| Preliminary Rounds | October 17, 2019 |
| Quarter Finals and Semi Final Rounds | October 18, 2019 |
| Final Round, Valedictory and Prize Distribution | October 19, 2019 |

Regarding the Rules of the Competition or any other queries, contact-

**Convener**

Prof. (Dr.) Bindu Jindal

Head & Dean, Dept. of Law

Phone No. 01731-304266

**Coordinators**

**Prof. (Dr.) Saroj Chhabra - 8059930246**

**Ms. Poonam Lamba -9468332287**

**Ms. Sujata Dhaiya - 9416802989**

**Ms. Rimpy Bhardwaj - 9992596722**

**Student Coordinators -**

**Jai Kaushik - 9996960765**

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